

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

CP-831/2017 in
OA No.4188/2014

New Delhi this the 21st day of March, 2018

**Hon'ble Mr. V.Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Shallika Grewal
W/o Sh. Sonu Grewal
Aged about 36 years,
Presently working as
Home Sister,
Raj Kumari Amrit Kaur College of Nursing
Lajpat Nagar, New Delhi-110024
R/o WZ-30, Nangli Jalib,
B-1, Janakpuri, Delhi-110058.

-Petitioner

(By Advocate: Shri Nilansh Gaur)

Versus

Dr. (Mrs.) Harindarjeet Goyal
Acting Principal & Associate Professor
Raj Kumari Amrit Kaur College of Nursing
Lajpat Nagar, New Delhi-110024

-Respondent

(By Advocate: Shri Satish Kumar)

ORDER (Oral)

By Mr. V. Ajay Kumar, Member (J):

When this matter was taken up for hearing, learned counsel for the respondents submits that the respondents have fully complied with the orders of the Tribunal.

2. In view of the above, we are satisfied that the orders of the Tribunal have been substantially complied with. Accordingly, the Contempt Petition is closed. Notice is discharged.

***(Nita Chowdhury)
Member (A)***

***(V. Ajay Kumar)
Member (J)***

CC.

